

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

IA 2150/2024 in C.P. (IB)/2104(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: AQUA OMEGA SERVICES PVT LTD VS GREAT
UNITED ENERGY PVT. LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 2150/2024 –

1. The present application is filed by the Liquidator under Regulation 15 of the IBBI (Liquidation Process) Regulation, 2016 r/w Rule 11 of the NCLT Rules, 2016 to place on record 21st progress report.
2. Accordingly, it is taken on record.
3. In view of aforesaid, **IA No. 2150/2024** is **allowed** and **disposed of**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna